

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/37/2017  
NAME OF THE APPLICANT : STANLEY ENGINEERED FASTENING INDIA PVT LTD  
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

1.	M/s. Conscientia Law Associates K. v. Omprakash. S. Yasar Arafalli.	Counsel for the Petitioner	 (999 4257784)
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ORDER

Shri S Yasar Arafalli, counsel for petitioner present and submitted his arguments. Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)